

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 3/RP/2026
in Petition No. 254/MP/2023**

Subject : Review of the order dated 26.11.2025 in Petition No. 254/MP/2023 in the matter of the Tala Hydroelectric Project Eastern Region, East-North Inter Connector and Northern Region Transmission System.

Petitioner : Powerlinks Transmission Limited (PTL)

Respondents: Power Grid Corporation of India Limited (PGCIL) and Others

Date of Hearing : **29.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, PTL
Shri Nihal Bhardwaj, Advocate, PTL
Ms. Ananya Dutta, Advocate, PTL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the learned counsel for the Review Petitioner submitted that no reply has been filed by the Respondents. He requested that the Petitioner be given an opportunity to make oral submissions in the matter.
3. The Review Petition could not be taken up for hearing due to a paucity of time. Accordingly, the Commission adjourned the matter.
4. The Review Petition will be listed for hearing on **4.8.2026 at 2.30 P.M.**

By order of the Commission
Sd/-
(T. D. Pant)
Joint Chief (Law)

